

**Central Administrative Tribunal  
Principal Bench**

**OA No. 1410/2019**

New Delhi, this the 07<sup>th</sup> day of May, 2019

**Hon'ble Mr. Mohd. Jamshed, Member (A)**

Bhuri Singh, Aged-61 Years, 'C',  
S/o Late Sh. Jai Ram Singh,  
Retired Chargeman from 509,  
Army Base Workshop, Agra,  
R/o C-88, Molarband Extn, Badarpur,  
New Delhi – 44.

...Applicant

(By Advocate: Mr. Yogesh Sharma)

Vs.

1. Union of India through the Secretary,  
Ministry of Defence, Govt. Of India,  
South Block, New Delhi.
2. The Director General of EME,  
MGO's Branch, IHQ of MOD (Army),  
Ministry of Defence,  
DHQ PO, New Delhi – 15.
3. The commandant,  
509, Army Base Workshop,  
c/o 56 APO.

...Respondents

**ORDER (ORAL)****Mohd. Jamshed, Member (A):-**

The representations of the applicant dated 16.10.2018 and 24.11.2018 are pending with the respondents.

2. Respondents are directed to consider and decide the representations of the applicant dated 16.10.2018 and 24.11.2018, within a period of two months from the date of receipt of certified copy of this order. Accordingly, the O.A. is disposed of. There shall be no order as to costs.

**(Mohd. Jamshed)  
Member(A)**

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